

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Service Tax Appeal No. 60376 of 2017

[Arising out of Order-in-Appeal No. 134-135/ST/DLH/2016 dated 10.02.2017
passed by the Commissioner (Appeals-I), Central Excise, Delhi]

M/s Dhawan Hospital

Plot No. 1, Sector 7,
Panchkula, Haryana 134109

...Appellant

VERSUS

**Commissioner of Central Excise, Goods &
Service Tax, Panchkula**

SCO 407-408, Sector 8.
Panchkula, Haryana 134119

...Respondent

APPEARANCE:

Mr. Vikrant Kackria, Advocate for the Appellant

Mr. Anurag Kumar and Mr. Yashpal Singh, Authorized Representatives for
the Respondent

CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)

HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING: 09.12.2025

DATE OF DECISION: 09.12.2025

Appeal is allowed. For order, see order of date passed in
Service Tax Appeal No. 60375 of 2017.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**